

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1644
ANSWERED ON:19.11.2010
RESIDENTIAL HOUSING SCHEME
Kishor Shri Kamal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the current status of Residential Housing Scheme, 1985 for the residents of Slum Areas and other people under Slum Development of the Delhi Development Authority;
- (b) whether all the applicants under the said scheme has since been allotted the accommodation;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and the time by which the applicants are likely to get their allotment?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Delhi Development Authority (DDA) has informed that the scheme is being implemented by the Government of National Capital Territory of Delhi (GNCTD). Delhi Urban Shelter Improvement Board of GNCTD has intimated that the Housing Scheme "Residential flats Registration Scheme-1985 for Slum areas & Others" launched by the then Slum & JJ Department, DDA (now DUSIB) is still in existence. In this scheme 27693 applicants have been registered. Out of 27693 registrants 5662 have been covered till date. As per terms and conditions, the allotment under the above said scheme is made as per priority numbers already assigned to registrants through computerized draw of lots.
- (b) & (c): DUSIB has reported that under Housing Scheme-1985, 5662 Registrants have been allotted flats till date. The last allotment was made on 12.01.2004.
- (d): Due to no-availability of land, the allotment of flats has been delayed and a precise time frame for allotment to the remaining registrants cannot be indicated at this stage in view of the issues involved in getting land.